**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P. No 33/KB/2015

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th December 2017, 10.30 A.M

Name of the Company	Rabindra Nath Ghosh & OrsVersus-Jaytarama Cold Storage Pvt.Ltd & Ors		
Under Section	397/398		
SI. Name & Designation of Authorized No. Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date
1. Avif Pli' 2. Shannali 1 3. Sægantali :	Mitras Das Aduocate	? Retilian	Ace, 2/12/17
1. RETUBROTO KUMAR MITRA Advocary 12. SBARUA M			
3. A.L C1	1411EK2EE	7	Agr. 23
2 PATITA P 3. KULDIP	CHOWDHURT, AND ABAN BISHWHL, A MAENCIK AND DAS, AND		Anat 7.12.H

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 1 and 23 are present.

Ld. Counsel for the respondents has not filed supplementary affidavit in compliance of our order dated 01/12/2017. He is directed to file supplementary affidavit within 2 days from today with a copy in advance to the opposite party.

List on 03/01/2018.

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(Jinan K.R.) Member (J) 8d

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(V.P.Singh) Member (J)